



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfers and postings.

Government Order No: **1638** - LD (Estt) of 2017.
Dated : 20 - 04 - 2017.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mtr. Tanveer Mufti, Additional Secretary presently posted in the office of J&K State Water Resources Regulatory Authority as Legal Advisor is transferred and posted in the State Human Rights Commission, Srinagar;
2. Smt. Renu Mahajan, Additional Secretary presently posted in the office of J&K State Electricity Regulatory Authority is transferred and posted in the office of J&K State Water Resources Regulatory Authority as Legal Advisor vice Mtr. Tanveer Mufti;
3. Mr. Ishtiyaq Ahmad Wani, Additional Secretary presently posted in the General Administration Department is transferred and posted in the Power Development Department alongwith the post vice Mr. Suhail Muzaffar;
4. Smt. Villy Koul, Additional Secretary presently posted in the Department of Law, Justice and Parliamentary Affairs is transferred and posted in the office of J&K State Electricity Regulatory Authority vice Smt. Renu Mahajan;
5. Mr. Gh. Nabi Mir, Deputy Legal Remembrancer presently posted in the office of Excise Commissioner, J&K is transferred and posted in the Department of Law, Justice and Parliamentary Affairs vice Mr. Muzaffar Ahmad Padroo;
6. Mr. Sajad Amin Shah, Deputy Legal Remembrancer presently posted in the Forest Department is transferred

